

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 4025**  
TO BE ANSWERED ON THE 30th March 2026  
**TECHNICAL SNAGS IN FLIGHTS**

4025. SHRI C. VE. SHANMUGAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of technical snags reported in the country during the last three years, year-wise, airline-wise;
- (b) the steps being taken by Government to ensure safe air journey in the country;
- (c) whether Government has any mechanism to check the safety and security measures related to air journey;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) details of notices issued to various airline companies in this regard and the action taken to check recurrence of such types of air safety violations?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Year-wise details of technical snags reported in various airlines during the last three years are attached as Annexure A.

Directorate General of Civil Aviation (DGCA) ensures that the airline and the maintenance organisation continue to comply with the regulatory requirements against which they have been initially approved through a system of regulatory audits, night surveillances, ramp inspections, spot check and special audits etc. and in case of non-compliances, DGCA initiates enforcement actions against organisation and personnel, which may include warning, suspension, and cancellation, including the imposition of a financial penalty.

Further, DGCA has developed a digital monitoring service i.e. 'Track the Tail' hosted on eGCA platform to monitor critical technical and operational information related to individual aircraft throughout its operational lifecycle. The service provides continuous tracking of aircraft health and component performance, enabling early detection of safety issues and strengthens oversight of aircraft airworthiness and ensuring aviation safety standards.

(e): Details of enforcement action taken related to maintenance during 2024-2025 are attached as Annexure B.

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**Annexure A**

Details of technical snags in various airlines during last three years

<b>S/N</b>	<b>AIRLINES</b>	<b>2023</b>	<b>2024</b>	<b>2025</b>
<b>1.</b>	M/s Alliance Air	07	51	01
<b>2.</b>	M/s Indigo	246	46	110
<b>3.</b>	M/s Spicejet	47	23	38
<b>4.</b>	M/s Tata Sia Airlines Ltd (Vistara)	79	44	105
<b>5</b>	M/s Air India Ltd	46	212	
<b>6</b>	Air India Express	17	41	35
<b>7</b>	M/s Air Asia	22		
<b>8.</b>	M/s Akasa Air	06	04	64
<b>TOTAL</b>		<b>470</b>	<b>421</b>	<b>353</b>

**Annexure B**

Details of enforcement action taken related to maintenance during 2024-25

<b>Airlines</b>	<b>Suspension of AMES</b>	<b>Form 04 Withdrawal</b>	<b>Financial Penalty</b>	<b>Warning</b>	<b>Oral Counselling</b>
<b>M/s Air India Express Ltd.</b>	00	02	05	05	00
<b>M/s Air India Ltd.</b>	05	01	02	13	01
<b>M/s Alliance Air Aviation Ltd</b>	00	00	00	03	00
<b>M/s Big Charter Pvt Ltd</b>	00	00	00	01	00
<b>M/s Interglobe Aviation Ltd</b>	07	00	02	13	01
<b>M/s Spice Jet</b>	04	01	05	6	03
<b>M/s Akasa Air</b>	07	00	00	02	00

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